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Title: Introduction of the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move for leave to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I introduce** the Bill.